

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/175/2017
NAME OF THE PETITIONER(S) : ARCHER OIL FIELD ENGINEERS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

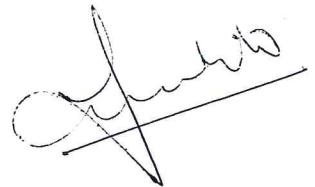
S. CHANDRANOLU
A.V. PRAKASH

COUNSEL FOR PETITIONER



AMBILI-B

Company Prosecutor
ROC, Kerala



ORDER

Counsel for the applicant present. Company Prosecutor, ROC, Kerala,
representing the respondent present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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